

ITEM NO.801
(MM)

COURT NO.7

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6240/2021

DARSHAN DEVI & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH DEPARTMENT OF URBAN DEVELOPMENT
SECRETARY & ORS.

Respondent(s)

Date : 29-08-2024 This appeal was MENTIONED today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Appellant(s) Mr. Ajay Kumar Srivastava, AOR

For Respondent(s) Mr. Kamendra Mishra, AOR

Mr. Yash Pal Dhingra, AOR

Ms. Mridula Ray Bharadwaj, AOR

Mr. Tanmaya Agarwal, AOR

Mr. Vikrant Singh Bais, AOR (Mentioned by)

UPON mentioning the Court made the following
O R D E R

List the appeal on 23rd October, 2024.

(SONIA BHASIN)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)